

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 769  
ANSWERED ON 17<sup>TH</sup> SEPTEMBER, 2020**

**PREVENTION OF ACCIDENTS ON PALSANA-HAZIRA SECTION OF  
NH-6**

**769. SHRIMATI DARSHANA VIKRAM JARDOSH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Government is aware of cases of accidents at many places on National Highway No. 6 from Palsana to Hazira section in Gujarat due to its connection points with villages;**
- (b) if so, the steps taken by the Government to prevent accidents at these connection points, location-wise; and**
- (c) the steps taken by the Government to prevent the accident at Kawas Patia of Hazira-Palsana section on said NH?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) Yes sir, some accidents occur on Palsana - Hazira section of National highway No.6. These are mainly due to illegal parking at Hazira Industrial area.**

**(b) & (c) National Highways Authority of India (NHAI) has taken up construction of underpass / flyover at Gabheni, Budhiya, Abhwa, Khajod and Reliance (Mora) crossings. Construction of service road at Kawas Patia could not be taken up due to land hindrance issue. Moreover, unauthorized parking and heavy traffic flow are the main reasons for accidents at this location. State Govt. of Gujarat was requested to curb unauthorized parking to avoid accidents.**

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